NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)**
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CP(IBC)/06/KOB/2023
SECTION	HEARING
NAME OF PARTIES	7 IBC
PETITIONERS ADVOCATE/ PROFESSIONAL	DHANLAXMI BANK LTD V/S JATAYUPARA TOURISM PVT LTD.
RESPONDENTS ADVOCATE/ PROFESSIONAL	KARUNAKARAN & ASSOCIATES.

Office Notes **Video Conference** **16 March 2023**

ORDER

IA(IBC)/91/KOB/2023 in CP(IBC)/06/KOB/2023

Learned counsel Mr. C.K.Karunakaran appears on behalf of the applicant Bank. Learned counsel Mr.Sankar P Panicker appears on behalf of the respondents. This is an application filed by the applicant petitioner to take on record the rejoinder dated 27.2.2023 filed by them and to consider the same during the adjudication of CP(IB)/06/KOB/2023. Learned counsel appearing for the respondents stated that they have no objection in accepting the rejoinder. In view of the submissions of the parties, this application is allowed and rejoinder is taken on file.

IA(IBC)/81/KOB/2023 in CP(IBC)/06/KOB/2023

This is an application for impleading. Learned counsel for the applicant Mr.Sankar P Panicker is present. For Respondent No.1 Mr.C.K. Karunakaran appears. He wants time to file his reply. R2, the proposed respondent is also present in person. He wants

time to file his objection. Hence, this IA is adjourned for filing reply of R1 & R2 b and further consideration on 30.3.2023.

IA(IBC)/82/KOB/2023 in CP(IBC)/06/KOB/2023

This is an application for impleading. Learned counsel for the applicant Mr.Sankar P Panicker is present. For Respondent No.1 Mr.C.K.Karunakaran appears. He wants time extension to file his reply. Time extension granted. R2 is represented by learned counsel Mr.Sankar P Panicker, who states that R2 has no counter. Hence this IA is adjourned for filing counter of R1 by 30.3.2023. List for further considerations on 30.3.2023.

CP(IBC)/06/KOB/2023

Learned counsel Mr.C.K.Karunakaran appears for the financial creditor. Learned counsel Mr.Sankar P Panicker appears for the corporate debtor. Rejoinder filed by the applicant has been admitted today. List for hearing on 30.3.2023.

Sd /-

Satya Ranjan Prasad
Member (Technical)

Sd /-

P. Mohan Raj
Member (Judicial)